IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

C.P. No. 406/2014

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Space Power Controls Pvt. Ltd.

.....Petitioner

SECTION:

UNDER SECTION 391(2) & 394

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Order delivered on 16.08.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

R. VARADHARAJAN

Hon'ble Member (J)

For the Petitioner(s)

Shri Mukesh Sukhija, Advocate

For Regional Director (NR) Delhi:

Shri Manish Raj, Company Prosecutor

Ms. Chetana Kandpal, Company Prosecutor

For OL (Delhi)

ORDER

On account of paucity of time, matter is adjourned to 07.09.2017.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(R. VARADHARAJAN) (MEMBER JUDICIAL)

16.08.2017 Vineet